

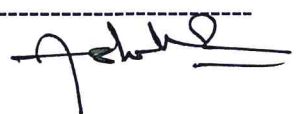

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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/63/2016
NAME OF THE PETITIONER(S) : Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 3 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel For Respondents	
2.	PREETHI. S. ARASU for RAJAGOPAL & RAJHUNATHAN Advocates	Counsel for Petitioners	

ORDER

Counsel representing both the parties are present. In CA 72/2017, counsel for petitioner is directed to cause service of notice to the proposed respondents and file proof of service of notice alongwith an affidavit by the next date of hearing.

Put up on **23.06.2017 at 10.30 A.M.**

B.C.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)